

Investigations Regarding Explosion at Delhi Airport

1480. SHRI R. K. SINHA:
SHRI M. KATHAMUTHU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress so far made in regard to investigations carried out in respect of an explosion at Delhi Airport on the 25th May, 1976;

(b) the time by which the investigations are likely to be completed; and

(c) the factors responsible for delay in completing the investigation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The investigations are still continuing. In view of possible ramifications of the crime, it is not possible to lay a deadline by which investigation will be complete. Assistance of Interpol has also been sought. It would not be in the public interest to disclose details.

Asansol-Raniganj Unsafe for Living

1481. SHRI D. K. PANDA:
SHRI H. N. MUKERJEE:

Will the Minister of ENERGY be pleased to state:

(a) whether the geologists and mining experts have declared Barakar and some parts of Asansol-Raniganj unsafe for living;

(b) if so, the facts thereof; and

(c) what steps Government have taken to save two lakhs people living in this area?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). The Directorate General of Mines Safety have, from time to time, prior

to nationalisation of coal mines in 1973, informed the concerned State Government authorities that certain areas of Barakar and Raniganj towns, Chota Dhemokenda, Fatepur, Pankiary, Sanctoria, Kendua, Seebpur, Dhoabagan, Borachak, Jamuria, Ghatindanga, Kuardi, Haripur, Palasban and Nandi villages in Asansol-Raniganj area were not considered safe for habitation, following underground mining operations. Appropriate action has been and is being taken to prevent subsidence in these areas. Government of India have constituted in January, 1976 a Committee to examine, *inter alia*, the problems of subsidence in coal mining areas, including Raniganj-Coalfield.

Special allocation for the Development of Backward Hilly regions

1482. SHRI N. TOMBI SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether Government have made special allocations in the priority sector for the development of backward hilly regions in the Fifth Plan; if so, the allocations made State-wise; and

(b) whether the hilly States in the North Eastern region have moved the Centre for special allocations for the opening of railways in that region; if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SHANKAR GHOSE): (a) For the development of backward hilly regions in the country during the Fifth Plan special sub-plans are being prepared which take due note of the priority sectors of development in such areas. During 1974-77, a sum of Rs. 76 crores has been allocated to the different States which may be seen in the statement enclosed. The allocations for the remaining period of the Fifth Plan are currently being finalised.